

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 12175 of 2014 – DB

(Arising out of OIO-DMN-EXCUS-000-COM-031-13-14 dated 27/02/2014 passed
Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Vinayak Shirodkar

.....Appellant

Vice President, Macleods Pharmaceuticals Ltd,
Unit-Ii, Plot No. 24 To 28 & 30,
Survey No. 366, Premier Industrial Estate, Kachigam,
Daman, U T Of Dadra & Nagar Haveli

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...AdarshDham Building,
Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat- 396191

APPEARANCE:

Ms. Manasi Patil & Shri Viraj Reshamwala, Advocates for the Appellant
Shri Prabhat K Rameshwaram, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 09.06.2023

DATE OF DECISION: 07.07.2023

RAMESH NAIR

The appeal disposed of. For order, see order of date in Excise Appeal
No. 12174 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**